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Single Bench

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB).No. 344/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 9th August, 2017, 10.30 A.M

Name of the Company	Duncan Industries Ltd And Kanwar Prem Charak		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. RISHAV BANERJEE, ADV

Respondent

Rishav Banerjee
9/8/17

2. INDRAJEET DASGUPTA
ADVOCATE

Petitioner

Indrajeet Dasgupta

3. SOMDUTTA BHATTACHARYA
~~RISHA~~ ADV-ON-RECORD

Respondent

S. Bhattacharya
9/8/17

4. ADHEESH AGARWAL, ADV

Respondent

Adheesh Agarwal
9/8/17

09-08-2017 – CP(IB) No. 356/KB/2017 – Duncan Industries Ltd. And Kanwar Prem Charak

O R D E R

The Ld. Lawyer on behalf of the Operational creditor is present and the Ld. Lawyer on behalf of the Corporate Debtor is also present.

Heard both the side.

Order Reserved.

MANORAMA KUMARI
MEMBER(J)